

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Geetika Sharma, Mr. Apoorva Choudhary and Mr. Gulshan Sachdeva, Advocates.

For Respondents: Mr. Rishabh Bansal, Advocate for R-1.

Mr. Rajesh Lihala, IRP for R-2.

ORDER
(Through Virtual Mode)

28.08.2020: Due to paucity of time, hearing could not be concluded today. Post as part heard matter on **9th September, 2020 at 2:00 PM.**

Interim direction to be continued.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

am/gc